

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.61/9/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2020

Name of the Company:

BVC Tradeport Pvt. Ltd.

V/s

Salebhai Internet Ltd.

Section:

Section 9 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Ms. Vaibhavi D Nanavati appeared for the Operational  
Creditor.

No one appeared for the Corporate Debtor.

Matter stands adjourned for hearing on 23.09.2020

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 5th day of Aug, 2020.

SK

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)